

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 182 of 2015

Dated: 1st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Divya Chaturvedi
Ms. Arunima Kedia
Mr. Sandeep Bhuraria for JSPL

ORDER

List the matter on **28.03.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**